

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3758
ANSWERED ON:18.04.2000
HOUSING FACILITY IN MUMBAI
ANANDRAO ADSUL

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government have failed to provide adequate housing facility in the country particularly in Mumbai;
- (b) if so, the extent to which the Government have achieved target during each of the last two years;
- (c) the reasons for not achieving the target fully; and
- (d) the steps being taken by the Government in this direction?

Answer

MINISTER OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA)

(a)to(c): Housing being a State subject, State Governments are primarily responsible for formulating and implementing various social housing schemes for various income categories out of the State Plan outlay, supplemented by institutional finance. There are no Central schemes for construction of houses.

The Housing and Development Corporation (HUDCO) has been facilitating construction of houses through loans to State Governments/Agencies. Details of schemes sanctioned by HUDCO to city of Mumbai upto 31.3.2000 are as follows:

Number of Schemes : 273
Project Cost : Rs.889.36 crore
Loan Sanctioned : Rs.568.23 crore
Dwelling Sanctioned : 103661
Plots Sanctioned : 4089

Details of Housing Schemes sanctioned to Mumbai city during the year 1998-99 and 1999-2000 are at Annexure-I & II respectively.

After the sanctions are given for various schemes, actual implementation and achievement of the target are the responsibility of the State Government.

(d): Government has launched the 2 Million Housing Scheme under which 20 lakh additional houses are proposed to be constructed every year, of which, 7 lakh additional houses will be in the Urban Sector. Under this programme, the target for Maharashtra, of which Mumbai is a part, is 0.72 lakh units of this, HUDCO's target is to facilitate construction of 0.44 lakh houses.

ANNEXURE-I

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3758 FOR 18.4.2000

LIST OF SCHEMES SANCTIONED FOR MUMBAI DURING PERIOD 01.04.1998 TO 31.03.1999

(Rs. in lakh)

S.No.	Scheme Name	Loan Amount	Dwelling Units
1.	Construction of Residential Building for CMD Staff at Bandra	334.02	20
2.	EWS Housing Scheme	140.00	700

3. Slum Rehabilitation Scheme 30000.00 12000

ANNEXURE-II

LIST OF SCHEMES SANCTIONED FOR MUMBAI DURING PERIOD 01.04.1999
TO 31.03.2000

(Rs.in lakh)

S.No.	Scheme Name	Loan Amount	Dwelling Units
1.	Construction of 762 Quarters at Marol, Andheri	3726.01	762
2.	Construction of Residential Building, at Worli Mumbai	690.00	69
3.	Construction of Residential Building at Worli, Mumbai	750.00	75